

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 517/2019

GIRJA SHANKER PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 01-08-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhay Singh, Adv.
Mr. Nischal Gupta, Adv.
Mr. Kaustubh Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for bail, if any, be processed as per rules.

Service is complete on the sole respondent but none has
entered appearance.

Await original record from the High Court and Trial Court.

Reminder be issued.

List again on 27.11.2019.

ANIL LAXMAN PANSARE
Registrar